

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3583
ANSWERED ON 10/08/2021

HOUSES UNDER PMAY-G FOR MUSLIM COMMUNITY

3583. SHRI ASADUDDIN OWAISI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of houses sanctioned under Pradhan Mantri Awas Yojana - Gramin (PMAY-G) from the date of its commencement till date, State/UT-wise;
- (b) the total number of houses completed under PMAY-G from its commencement till date State/UT-wise;
- (c) whether the Government maintains data of PMAYG beneficiaries according to the social and religious groups they belong to, if so, the total number of houses sanctioned, including the percentage of the total number of beneficiaries, for beneficiaries of Muslim community in each year since the commencement of PMAY-G till date, State/UT-wise; and
- (d) the total number of houses completed for PMAYG beneficiaries, including the percentage of the total number of beneficiaries, belonging to Muslim community in each year since the commencement of PMAY-G till date, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) The State/UT-wise details of the total number of houses sanctioned and completed under Pradhan Mantri Awaas Yojana-Gramin(PMAY-G) from the date of its commencement i.e. 01.04.2016 till 04.08.2021 is given in **Annexure I**.

(c) The universe of eligible beneficiaries under PMAY-G, includes all the houseless and households living in zero, one or two room houses with kutchha wall and kutchha roof as per Socio Economic Caste Census data and new Awaas+ 2018 exercise conducted to identify left out eligible households. To ensure that assistance is targeted at those who are genuinely deprived, the data is subjected to the deprivation parameters in SECC and an exclusion process prescribed in PMAY-G guidelines. Thus a system generated/Auto generated priority lists were circulated to the States/UTs for conduct of Gram Sabha verification and preparation of GP/Village wise Permanent Wait List (PWL) of PMAY-G. There is a multilayered prioritization within the universe of eligible PMAY-G beneficiaries. Priority is first assigned on the basis of parameters reflecting housing deprivation in each category viz. SC/ST, Minorities and Others. The total number of houses sanctioned, including the total number of beneficiaries of Muslim community in each year since 2016 till date, State/UT-wise is given at **Annexure II**.

(d) The total number of houses completed, including the total number of beneficiaries of Muslim community in each year since 2016 till date, State/UT-wise is given at **Annexure III**.

Annexure referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 3583 dated 10.08.2021

State/UT-wise details of total number of houses sanctioned and completed under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) from the date of its commencement i.e. 01.04.2016 till 04.08.2021:

(units in Nos.)

S.No.	Name of the State/UT	Houses sanctioned	Houses completed*
1	ARUNACHAL PRADESH	30002	3536
2	ASSAM	730995	425732
3	BIHAR	2692652	2074773
4	CHHATTISGARH	1096641	815146
5	GOA	229	122
6	GUJARAT	385975	280559
7	HARYANA	21188	20551
8	HIMACHAL PRADESH	11942	7875
9	JAMMU AND KASHMIR	135484	50987
10	JHARKHAND	1200946	932196
11	KERALA	21267	17897
12	MADHYA PRADESH	2627748	1937972
13	MAHARASHTRA	988571	698457
14	MANIPUR	33496	12860
15	MEGHALAYA	60384	23528
16	MIZORAM	13532	4727
17	NAGALAND	12284	4239
18	ODISHA	1835326	1651558
19	PUNJAB	24000	20757
20	RAJASTHAN	1336297	1180584
21	SIKKIM	1079	1068
22	TAMIL NADU	509385	301136
23	TRIPURA	48570	46338
24	UTTAR PRADESH	2536696	1871512
25	UTTARAKHAND	27320	12426
26	WEST BENGAL	3380995	2657633
27	ANDAMAN AND NICOBAR	1565	934
28	DADRA AND NAGAR HAVELI	5613	1546
29	DAMAN AND DIU	14	13
30	LAKSHADWEEP	53	43
31	PUDUCHERRY	0	0
32	ANDHRA PRADESH	70031	46717
33	KARNATAKA	175404	87803
34	TELANGANA	0	0
35	LADAKH	1429	1427
	Total	20017113	15192652

* AwaasSoftReport

Annexure II

Annexure referred in reply to part (c) of Lok Sabha Unstarred Question No. 3583 dated 10.08.2021

State/UT-wise details of total number of houses sanctioned and houses sanctioned to Muslims under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) from the date of its commencement i.e. 01.04.2016 till 04.08.2021:

(units in Nos.)

Sl. No.	State Name	2016-17		2017-18		2018-19		2019-20		2020-21		2021-22	
		Houses Sanctioned	Sanctioned to Muslims Community	Houses Sanctioned	Sanctioned to Muslims Community	Houses Sanctioned	Sanctioned to Muslims Community	Houses Sanctioned	Sanctioned to Muslims Community	Houses Sanctioned	Sanctioned to Muslims Community	Houses Sanctioned	Sanctioned to Muslims Community
1	ARUNACHAL PRADESH	0	0	249	0	1063	0	2151	0	21325	0	5284	0
2	ASSAM	57704	37969	127193	10700	40392	0	179922	59759	150210	251163	176080	0
3	BIHAR	12833	127904	562391	106945	426049	0	1045251	190024	629945	31358	16579	0
4	CHHATTISGARH	187303	2336	309802	178	290088	590	151225	1026	157935	715	271	0
5	GOA	0	1	0	0	108	0	53	0	32	0	36	0
6	GUJARAT	11659	2921	162765	1134	26405	0	101547	1035	21782	1326	62175	12
7	HARYANA	9793	2348	8502	1584	2488	0	114	0	62	25	234	0
8	HIMACHAL PRADESH	3375	183	2700	93	817	0	1038	47	4001	564	11	0
9	JAMMU AND KASHMIR	0	3	14141	8	18288	0	39078	15	65172	12	241	0
10	JHARKHAND	148750	33160	241196	23900	137391	359	302306	47930	362982	35490	11417	0
11	KERALA	11065	2674	4902	698	927	7154	740	6452	3344	0	298	0
12	MADHYA PRADESH	397315	3699	710362	3812	290542	0	378513	0	758368	5051	92731	0
13	MAHARASHTRA	187195	22179	158720	7242	79617	125	250234	441	301023	0	10924	0
14	MANIPUR	0	1029	9718	0	15	0	167	1255	22745	825	842	0
15	MEGHALAYA	0	689	16670	182	3817	0	10974	466	26595	1990	2368	0
16	MIZORAM	0	0	2376	0	1708	0	2430	0	7018	0	0	0

17	NAGALAND	0	2	119	0	3504	0	615	1	4706	0	3340	0
18	ODISHA	289700	5088	470739	2363	231259	1666	548425	5212	294144	0	1159	0
19	PUNJAB	0	54	7118	11469	6797	0	8133	18	1888	0	64	0
20	RAJASTHAN	197196	10114	305865	0	182734	10024	376527	19666	273289	16139	685	0
21	SIKKIM	978	0	101	623	0	0	0	0	0	0	0	0
22	TAMIL NADU	12166	1305	187993	47	93428	94	94924	1042	120082	0	797	0
23	TRIPURA	2396	1522	22205	45726	387	0	22536	1870	994	0	53	0
24	UTTAR PRADESH	117693	92155	763023	10	384211	20578	178371	3151	731119	104086	36696 8	22246
25	UTTARAKHAND	5552	2053	4686	123005	2345	0	32	0	47	524	14648	139
26	WEST BENGAL	376342	132832	915995	2	100209	174719	963645	322937	943930	373625	85141	36565
27	ANDAMAN AND NICOBAR	0	6	0	1	0	2	1046	1	519	1	0	0
28	DADRA AND NAGAR HAVELI	0	0	1006	0	4497	9	0	0	105	0	5	0
29	DAMAN AND DIU	0	0	14	0	0	0	0	0	0	0	0	0
30	LAKSHADWEEP	0	0	42	0	11	0	0	0	0	0	0	0
31	PUDUCHERRY		0		0		0		0		0		0
32	ANDHRA PRADESH	0	1486	48314	110	16776	0	2342	0	1988	0	0	0
33	KARNATAKA	8536	9697	111275	9202	17336	0	1479	228	36745	17	33	0
34	TELANGANA	0	0	0	0	0	0	0	0	0	0	0	0
	Total	2037551	493409 (24.22%)	5170182	349034 (6.75%)	2363209	215320 (9.11%)	4663818	662576 (14.21%)	494209 5	822911 (16.65 %)	85238 4	58962 (6.92%)

Annexure III

Annexure referred in reply to part (d) of Lok Sabha Unstarred Question No. 3583 dated 10.08.2021

State/UT-wise details of total number of houses completed and houses completed in respect of Muslims under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) from the date of its commencement i.e. 01.04.2016 till 04.08.2021:

(units in Nos.)

Sl. No.	State Name	2016-17		2017-18		2018-19		2019-20		2020-21		2021-22	
		Completed	Completed houses of Muslim community	Completed	Completed houses of Muslim community	Completed	Completed houses of Muslim community	Completed	Completed houses of Muslim community	Completed	Completed houses of Muslim community	Completed	Completed houses of Muslim community
1	ARUNACHAL PRADESH	0	0	0	0	85	0	747	0	2417	0	290	0
2	ASSAM	4	0	26059	5907	159017	18086	84009	30022	130879	30022	26245	13396
3	BIHAR	1	0	28135	6542	581829	61629	376219	149266	942620	149266	149465	20519
4	CHHATTISGARH	136	2	365868	2189	341381	100	34587	452	59685	452	13906	66
5	GOA	0	0	0	0	22	0	3	0	87	0	10	0
6	GUJARAT	12	0	95281	2458	83096	673	35589	282	50742	282	15945	101
7	HARYANA	1	0	6676	356	5961	1981	6670	581	1215	581	30	1
8	HIMACHAL PRADESH	1	0	3504	122	3096	16	447	35	605	35	223	14
9	JAMMU AND KASHMIR	0	0	1979	0	14441	1	5610	10	21745	10	8810	4
10	JHARKHAND	25	0	188297	29695	272678	24029	156975	31696	235014	31696	80205	7659
11	KERALA	48	10	9444	1860	6519	192	779	121	686	121	491	20
12	MADHYA PRADESH	152	0	636354	6520	679290	3887	271274	2172	260967	2172	90142	675
13	MAHARASHTRA	219	5	145631	14027	201969	1176	92278	1158	181763	1158	78128	409
14	MANIPUR	0	0	66	3	7655	172	1151	148	2379	148	1638	121
15	MEGHALAYA	0	0	260	0	11329	374	4995	95	5016	95	2000	22
16	MIZORAM	0	0	1333	0	900	0	997	0	1123	0	430	0

17	NAGALAND	0	0	0	0	17	1	3687	1	535	1	0	0
18	ODISHA	443	3	431669	4116	403128	2060	361187	2700	395107	2700	61003	535
19	PUNJAB	0	0	608	13381	12751	8844	410	16907	3908	16907	3089	3569
20	RAJASTHAN	108	1	317728	0	326594	0	166764	0	315484	0	55268	0
21	SIKKIM	0	0	372	702	646	322	34	258	13	258	4	69
22	TAMIL NADU	0	0	78680	326	104388	476	49987	1300	51868	1300	16781	38
23	TRIPURA	0	0	3333	122508	20690	3697	6155	2902	15462	2902	703	64878
24	UTTAR PRADESH	14	3	817030	1607	426586	22	174168	0	37721	0	426564	0
25	UTTARAKHAND	4	1	6237	200601	5925	112762	192	236506	19	236506	49	143001
26	WEST BENGAL	30	7	589790	0	739779	8	286340	3	678583	3	372035	0
27	ANDAMAN AND NICOBAR	0	0	0	0	1	0	286	3	483	3	166	0
28	DADRA AND NAGAR HAVELI	0	0	1	0	197	0	221	0	972	0	165	0
29	DAMAN AND DIU	0	0	6	0	7	0	0	0	0	0	0	0
30	LAKSHADWEEP	0	0	0	0	0	0	9	0	28	0	6	0
31	PUDUCHERRY	0	0	0	669	0	0	0	0	0	0	0	0
32	ANDHRA PRADESH	681	37	27355	0	18677	0	5	0	0	0	0	0
33	KARNATAKA	236	48	34317	6179	43760	751	7085	200	2405	200	0	0
34	TELANGANA	0	0	0	0	0	0	0	0	0	0	0	0
	Total	2115	117 (5.53%)	3816013	419768 (11.00%)	4472414	241259 (5.39%)	2128860	476818 (22.40%)	3399531	476818 (14.03%)	1403791	255097 (18.17%)